

Sl.No.	Name of the Scheme and Ministry/Departments concerned	Financial (Rs. in crore)	
		Funds amenable to earmarking	Achievement
1.	Indira Awas Yojana (IAY) [M/o Rural Development]	1128.58	1040.28
2.	Swarn Jayanti Shahari Rojgar Yojana (SJSRY) [M/o Housing & Urban Poverty Alleviation]	34.26	16.83
3.	Upgradation of Industrial Training Institutes (ITIs) into Centres of Excellence [Ministry of Labour & Employment]	23.80	17.88
4.	Priority Sector Lending: D/o Financial Services	86774.01	82864.65

(c) and (d) The Prime Minister's New 15 Point Programme for the Welfare of Minorities announced in June, 2006, provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities. It envisages location of a certain proportion of development projects in minority concentration areas. State/Union Territory-wise targets for minorities, including for Andhra Pradesh, are earmarked every year under various schemes of different Ministries/Departments for the Eleventh Five Year Plan, included in the programme, which are considered amenable to earmarking. The Prime Minister's 15 Point Programme for the Welfare of Minorities implemented during the Tenth Five Year Plan did not contain any programme specific interventions.

Monitoring of New 15 Point Programme

2504.SHRI PRAVEEN RASHTRAPAL: Will the Minister of MINORITY AFFAIRS be pleased state:

(a) the details regarding the Prime Minister's New 15 Point Programme in Gujarat, Maharashtra, Uttar Pradesh and Madhya Pradesh;

(b) how the progress of programme is monitored in various Public Sector Undertakings and banks in particular; and

(c) how the Ministry is managing/supervising progress in various States without any Nodal Officer or Agency?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) The details of Prime Minister's New 15 Point Programme for the Welfare of Minorities are available in the Ministry's website www.minorityaffairs.gov.in. This is being implemented uniformly throughout the country.

(b) and (c) The various existing schemes of different Ministries/Departments included in the programme have their separate monitoring mechanism at the Centre, State/Union Territory (UT) and district levels. State/UT-wise targets for minorities are earmarked every year under various schemes

of different Ministries/Departments included in the programme, which are considered amenable to earmarking, and are monitored through their separate monitoring mechanisms. The implementation of the programme is monitored at the State/UT and district levels by the State/district level committees for implementation of the Prime Minister's New 15 Point Programme for the Welfare of Minorities. At the Centre, the progress of implementation of programme, monitored and reported by the various Ministries/Departments concerned, is reviewed on half yearly basis by a Committee of Secretaries and by the Cabinet. In addition to this, quarterly review meetings are held in the Ministry of Minority Affairs with the nodal officers of the Ministries/Departments concerned.

Literacy among Muslim women

2505.SHRI GIREESH KUMAR SANGHI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government is aware that percentage of literates among Muslim women is lower, particularly in rural areas and in poor families, which is almost 20 per cent less than other communities; and

(b) if so, what steps are proposed by Government to improve the situation, to organize free, compulsory education upto graduate level for women from minority communities, by extending boarding and hostel facilities?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) Community-wise literacy rates for women are given in the Statement (See below).

(b) Information will be laid on the table of the House.

Statement

*Literacy rate (Females) by religious communities - 2001
(India, States and Union territories)*

India/ States/ Union territories	All religious communities	Hindus	Muslims	Christians	Sikhs	Buddhists	Jains	Others
1	2	3	4	5	6	7	8	9
India	53.7	53.2	50.1	76.2	63.1	61.7	90.6	33.2
Jammu & Kashmir	43.0	59.0	34.9	60.9	77.6	49.0	83.3	37.8
Himachal Pradesh	67.4	67.7	46.6	79.5	76.2	64.7	94.8	74.3
Punjab	63.4	68.3	43.4	47.0	61.2	64.4	94.2	60.7
Chandigarh	76.5	74.2	56.3	85.1	88.5	89.1	95.8	69.4
Uttaranchal	59.6	61.7	40.3	85.3	64.2	68.0	94.4	52.3
Haryana	55.7	57.1	21.5	81.8	62.2	54.9	90.7	57.7